

In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 19 TH DECEMBER, 2019]

- 1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.
- 2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

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COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

SUPPLEMENTARY-1

SI. No.	Case No	Party Detail	Petnr. Advocate	Respnt Advocate
	DELIVERY OF JUDGMENT AND ORDER			
1)	WP(C)/906/2018	SHRI TH. NODIACHAND SINGH Vs STATE OF MANIPUR	MR. L ANAND	MR. LENIN HIJAM ADDL A.G
2)	With MC(WP(C))/119/2019	M/S MANIKCHAND AND CO Vs STATE OF MANIPUR	MR. L ROJESHON	GA
3)	With WP(C)/267/2019	M/S MANIKCHAND AND CO Vs STATE OF MANIPUR AND 2 ORS	MR. AJOY PEBAM	GA
4)	With MC(WP(C))/327/2018	M/S MANIKCHAND AND CO Vs SHRI TH. NODIACHAND SINGH	MR. L ROJESHON	MR. S NIRANJAN

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. M RAKESH 19-12-2019 To 20-12-2019

(W. TONEN MEITEI) REGISTRAR (JUDL.)/(VIG.)